

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2947

ANSWERED ON:26.11.2010

NCW ACT

Mahato Shri Narahari; Roy Shri Nripendra Nath

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the Government has received any proposal from the National Commission for Women (NCW) to give it more powers to deal with cases coming up before them;
- (b) if so, the details thereof;
- (c) whether the Government proposes to amend the National Commission for Women Act for the purpose; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (d): The National Commission for Women (NCW) has proposed amendments to the National Commission for Women Act, 1990 for giving more powers to it, specifically by adding a new chapter to deal with inquiries and investigations. These will be scrutinized and the decision to amend the Act will be contingent on the outcome of the scrutiny.